

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABKA
UNSTARRED QUESTION NO.1423
ANSWERED ON 10.02.2022

NAI MANZIL SCHEME

1423. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of the total number of youth who were educated and skilled under the Nai Manzil Scheme since 2018 in Andhra Pradesh, year and district-wise;
- (b) the details of the beneficiaries who got employed post-training under the Nai Manzil Scheme since 2018 in Andhra Pradesh, year-wise;
- (c) whether the Government run the training programmes in online mode during the lockdowns; and
- (d) if so, the details of number of beneficiaries who received such training?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) The Scheme "Nai Manzil" aims to benefit the minority youth (both men & women) belonging to six notified minority communities of 17-35 years of age, who do not have formal school leaving certificate, i.e., those in the category of school – dropouts or educated in community education institutions like Madarasas. 30% of the beneficiary seats are earmarked for girl/women candidates and 5% of the beneficiary seats for persons with disability belonging to the minority community under the scheme. The scheme provides a combination of formal education (Class VIII or X) and skills to enable beneficiaries seek better employment and livelihood. A total of 93485 beneficiaries have been trained so far under the scheme all over India.

A total of 826 candidates were educated and skilled under the Nai Manzil Scheme in FY 2017-18 in Andhra Pradesh. As the allocation were made state wise, district wise data is not maintained;

(b) A total of 525 candidates got employed post training under the Nai Manzil Scheme in Andhra Pradesh;

(c) No, Sir.

(d) Does not arise.
